

**IN THE INCOME TAX APPELLATE TRIBUNAL "A"**  
**BENCH KOLKATA**

**Before Shri Sanjay Garg, Judicial Member and Shri Girish Agrawal, Accountant Member**

**I.T.A. No.914/Kol/2019**  
Assessment Year: 2012-13

**M/s Shantima Cold Storage Pvt. Ltd..... Appellant**  
**158, Lenin Sarani,**  
**1<sup>st</sup> Floor, Room No.1,**  
**Kolkata-700013.**  
**[PAN: AAHCS5009H]**

**vs.**

**ITO, Ward-2(4), Kolkata..... Respondent**

**Appearances by:**

Shri Pawan Agarwal, FCA, appeared on behalf of the appellant.

Shri Biswanath Das, Sr. DR, appeared on behalf of the Respondent.

Date of concluding the hearing : August 18, 2022

Date of pronouncing the order : August 18, 2022

**ORDER**

**Per Sanjay Garg, Judicial Member:**

The present appeal has been preferred by the assessee against the order dated 28.11.2018 of the Commissioner of Income Tax(Appeals)-17, Kolkata [hereinafter referred to as 'CIT(A)'].

2. Shri Pawan Agarwal, AR of the assessee has appeared and has moved an application stating that the assessee has opted the benefit of Vivad Se Viswas Scheme 2020 and that the appeal of the assessee may be dismissed as withdrawn. The Id. DR has not objected to the same. In view of this, the appeal of the assessee is hereby dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

***Kolkata, the 18<sup>th</sup> August, 2022.***

Sd/-  
**[Girish Agrawal]**  
**Accountant Member**

Sd/-  
**[Sanjay Garg]**  
**Judicial Member**

Dated:18.08.2022.

RS

*Copy of the order forwarded to:*

1. M/s Shantima Cold Storage Pvt. Ltd
2. ITO, Ward-2(4), Kolkata
3. CIT(A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches